

Road Rollers and Air Compressors

*17. **Maharajkumar Vijaya Ananda:** Will the Minister of Defence be pleased to state:

(a) the progress so far made by the Garden Reach Workshop in the manufacture of Road Rollers and Portable Air Compressors required for building roads in the border areas;

(b) whether it would be enough to meet the demand; and

(c) if not, the steps taken to accelerate the manufacture?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) The manufacture of components/parts of the Road Rollers was taken in hand from January 1965 and the assembly of the first batch of 4 Road Rollers is expected to be completed during this month. The assembly of 84 Road Rollers is proposed to be completed by the end of March 1966.

25 sets of imported components, for the first batch of 25 Air Compressors, have been ordered and the manufacture of indigenous components is expected to commence shortly. The first batch is expected to be placed on the market by January 1966.

(b) and (c). The requirement of Road Rollers and Air Compressors, for building roads in the border areas, is at present met by drawing supplies from the existing manufacturers of Road Rollers and Air Compressors. The production in Garden Reach Workshops will augment the total availability of Road Rollers and Air Compressors in the country.

Labour Unions

*18. **Shri Surendranath Dwivedy:** Will the Minister of Labour and Employment be pleased to state:

(a) whether Government are aware of the recommendation of the Dhebar Committee of the Congress Working Committee that a referen-

dum by secret ballot ought to be taken in the Public Sector Industries in order to determine the representative character of Labour Unions before according recognition;

(b) if so, the Government's view thereon; and

(c) whether any steps are being taken to implement this recommendation?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) Yes.

(b) In Government's view the existing procedure for determining the representative character of trade unions, evolved through tripartite agreements, is more suited to our needs and circumstances than the secret ballot system and need not be disturbed.

(c) Does not arise.

बोनस का भुगतान

*19. { श्री मधु सिमये :
श्री रामलोक यादव :

क्या श्रम और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) बोनस-भुगतान अध्यादेश, 1965 के अनुसार, सरकारी क्षेत्र के कितने उपक्रमों ने मजदूरों को बोनस दिया है ; और

(ख) इस उद्देश्य से सरकार क्या कार्यवाही कर रही है कि जिन उपक्रमों ने अभी तक बोनस नहीं दिया है, वे जल्द से जल्द दे दें ?

श्रम और रोजगार मंत्री (श्री संजीवध्या): (क) सूचना उपलब्ध नहीं है।

(ख) अध्यादेश के अनुसार कैलेंडर वर्ष 1964 में किसी भी दिन से शुरू होने वाले लेखा-वर्ष का बोनस सामान्यतः वित्त-वर्ष समाप्त होने के बाद छठ मास के अन्दर-अन्दर दिया जाता है। सरकारी क्षेत्र के उपक्रमों को अध्यादेश में निर्दिष्ट उपबन्धों की जानकारी